

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 41(ND)12
CA. NO.

CORAM:


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016**

NAME OF THE COMPANY: M/s Adore Infrasmith Pvt. Ltd. & Ors.

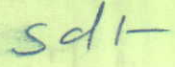
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIVEK MALIK	ADVOCATE	PETITIONERS	
2.	MUKUL THAKUR	ADVOCATE	"	
3.	Harshit Agarwal, Adv		R-125	Harshit

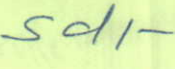
ORDER

Ld. Counsels draw the attention of this Bench to the fact that the paid up capital of the company is in excess of Rs.22crores. In view of the same, the matter be placed before the Principal Bench.

2. List the matter before the Principal Bench on 08.09.2016.


(Ina Malhotra)

Member Judicial


(R. Varadharajan)

Member Judicial